

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

A.NO. 334 OF 2018& IA NO 1486 OF 2018

Dated: 14th August, 2019

In the matter of:

Uttar Pradesh Sugar Mills Co-Gen Association

.... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **07.11.2019.**

Court Master/PS

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